Annexure – 3

Name of the corporate debtor: AKME Projects Limited; Date of commencement of CIRP: 18-04-2018.; Date of Appointment of RP: 12.09.2019; List of creditors as on: 01.10.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	that may be set-off	admitted	verificati on	
1	Yes Bank	11-05-2018	13,00,41,738	13 00 41 /38	Interst and Penal Interest	-	13,00,41,738	No	6.20%	-	-	-	-	-
2	Phoenix ARC Private Limited	04-05-2018	20,29,56,759	19,15,55,798	Assignment of loan of Karnataka Bank	20,29,56,759	20,29,56,759	No	9.13%	-	-	1,14,00,961.00	-	Compounding of penal interest not admitted under law. Same has not been verified by the RP.
3	HDFC Limited	11-05-2018	13,18,25,761	3.56.47.217	Retail Home Loan	-	-	No	1.70%	-	-	9,61,78,544.00	-	Documents, Substantiating the claim not provided by claiment
4	Apogee Manufacturing Private Limited	10-05-2018	11,53,42,124	11,53,42,124	Secured Loan	-	11,53,42,124	No	5.50%	-	-	-	-	-
	Total		58,01,66,382	47,25,86,877					22.53%			10,75,79,505.00	-	